

Steps to Prevent Pollution in Chemical Factories

2381 SHRI ARJUN SETHI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have evolved any policy to ensure that adequate pollution betterment measures are taken for protecting environments at the time of setting up of Chemical Factories; and

(b) if so, the details of guide-lines or directions given at the time of issuing industrial licences for setting up new units or for expanding the existing ones to entrepreneurs for obtaining clearance certificates from the concerned pollution controlling authority.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZERS (SHRI R.C. RATH) : (a) and (b) Yes, Sir. At the time of issue of the letter of intent, the following condition is imposed on the applicant :-

"Adequate steps shall be taken to the satisfaction of the Government to prevent air, water and soil pollution. Further such anti-pollution measures to be installed should conform to the effluent and emission standards prescribed by the State in which the factory of the industrial undertaking is located."

Government have also listed 18 industries, in which certain chemical industries have also been included, as having a high potential for pollution, in respect of which the following additional measures are to be ensured :-

- (i) Confirmation from the State Director of industries that the site of the project has been proved from the environmental angle by the competent state authority;
- (ii) Commitment of the entrepreneur both to the State Government

and the Central Government that he will instal the appropriate equipments and implements the prescribed measures for the prevention and control of pollution.

- (iii) Certificates by the concerned State Pollution Control Board that the proposal meets with the environmental requirements and that the equipment installed or proposed to be installed are adequate and appropriate to the requirements. In cases wherever necessary, the concurrence of the Department of Environments obtained regarding satisfactory anti-pollution measures to be taken by the industries.

उर्वरकों की मांग और उत्पादन

2382. श्री रीत नाल प्रसाद वर्मा : क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) समूचे देश में प्रत्येक किस्म के उर्वरकों की कुल कितनी आवश्यकता है और 1983-84 के दौरान उनका उत्पादन कितना था ;

(ख) देश की कुल मांग को पूरा करने के लिए कितने अतिरिक्त उर्वरक संयंत्रों की आवश्यकता है, और

(ग) क्या सरकार देश की कुल मांग को पूरा करने और कृषि विकास सुनिश्चित करने के उद्देश्य से गैर सरकारी कंपनियों के सहयोग से, पिछड़े क्षेत्रों में उर्वरक संयंत्र स्थापित करेगी ?

रसायन और उर्वरक मंत्री (श्री वसन्त साठे) : (क) अपेक्षित व्यूरे नीचे दिए गये हैं :